

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

EXCISE Appeal No. 11097 of 2014-DB

[Arising out of Order-in-Original No. AHM-CEX-003-COMMR-037-2013 dated 27.11.2013
passed by Commissioner, Commissioner, Central Excise, Ahmedabad-III]

Tejas Gandhi

Chairman of M/s. Regent Granito India Limited
Village : Hajipura, NH-8, Taluka – Himmatnagar,
SABARKANTHA, GUJARAT -383120

.... Appellant

VERSUS

Commissioner, CGST & Central Excise

Gandhinagar Commissionerate,
2nd Floor, Customs House, Near All India Radio,
Navrangpura, Ahmedabad

.... Respondent

APPEARANCE :

Shri Devashish K. Trivedi, Advocate for the Appellant
Shri A R Kanani, Superintendent (AR), for the Respondent

CORAM:

HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION : 12.06.2026

MR. SATENDRA VIKRAM SINGH :

Appeal disposed of. For order, see order of date in Excise Appeal No.
11096 of 2014.

**(Dr. Ajaya Krishna Vishvesha)
Member (Judicial)**

**(Satendra Vikram Singh)
Member (Technical)**

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